

श्री राजीव  
11/02/22

## Declaration of Assets and Liabilities

**FEBRUARY 2022**

I...Pawan kishore sharma..., son of....Lakshmi kant sharma...,  
aged....35.... years, belonging to .....BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT,  
PATNA..... service and presently working as ....LIBRARY ATTENDANT..... give here in below  
the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and  
dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000	20000 MINU KUMARI	NIL PAMIT KUMARI	NIL PREM KISHORE	NIL PRAMIT KISHORE
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000	30000	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC- 15000/-	SUKANYA SMRIDHI YOJANA- 12000/-	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	PASSION PRO, BR01CY2652	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD- 25gm	GOLD-130gm SILVER-300gm	GOLD-15gm	GOLD-10gm	GOLD-10gm
(vii)	Other assets, such as values of claims / interests	HOUSE HOLD- 50000/-	HOUSE HOLD- 250000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	42 DECIMAL PLOT ON ROAD IN VILLAGE	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL



	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO.- BWQPS4361F ACK.NO.- A.Y.- 2021-2022	PAN NO.-DFNPK9299J ACK.NO.- A.Y.- 2021-2022
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No.

110105365639

Gender :- M (M/F)

Date of Birth :- 1 5 0 7 1 9 8 7 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

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BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- BHOJPUR, ARA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature

*[Handwritten Signature]*

Name of Employee: PAWAN KISHORE SHARMA

Place:..PATNA.....

Designation LIBRARY ATTENDANT.....

Date:.....

Department:..B.V.S. LIBRARY.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.